

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 75 of 2013

Dated : 15th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Superintending Engineer, Dindigul
Electricity Circle, Tamil Nadu Generating
& Distribution Co. Ltd.

.... **Appellant(s)**

Versus

M/s. Sreenivasa Balaji Papers Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s):

Mr. S. Vallinayagam

Counsel for Respondent (s):

Mr. N.L. Rajah, Sr. Adv.

ORDER

We passed an order on 23.04.2013, directing the Appellant to provide a service connection to the Respondent as undertaken before the State Commission. It is now reported by Mr. N.L. Rajah, Learned Senior Counsel for the Respondent that this direction has not been complied with by the Appellant yet.

On the other hand, Mr. S. Vallinayagam, Learned Counsel for the Appellant has submitted that the process for complying with the direction of this Tribunal has already been started and that he would file an affidavit to this effect. Affidavit for reporting compliance of direction given by this Tribunal, be filed by the Appellant on or before 20th May, 2013.

Post the matter for further orders on **23rd May, 2013 at Chennai Circuit Bench.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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